

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :22/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**487-ADMISSION-COURTCODE-MISUTILIZATION-AT11.05 A.M**

1	Misc. Application	634/2021	NARAYAN SECURITIES LTD- DELAY APPLICATION Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
(Main Matter Number :SEBI Appeal/0000439/2021)				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				
	Misc. Application	1129/2021	Narayan Securities Ltd. Vs. SEBI	Mr. Mukesh Goyal, Advocate

**342-MAHEARING-CODE-MACLARIFICATION-AT 11.10 AM**

2	Misc. Application	1118/2021	Niranjan Metallic Ltd. Vs. SEBI	Yashvi Panchal  ELP
(Main Matter Number :SEBI Appeal/0000458/2021)				

**106-ADMDISPOSAL-COURTCODE-FEELIABILITY-AT 11.15 AM**

3	SEBI Appeal	317/2018	LNS Stockholdings Pvt. Ltd. Vs. SEBI and Anr.	N.Merchant,Adv. i/b Thakordas and Madgavkar A.Ghosh,Adv. i/b The Law Point-R1, None-R2
Sub Matter : Misc. Application/0000804/2021				

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A/W	SEBI Appeal	387/2018	V.K. Dua and Co. Vs. SEBI and Anr.	N.Merchant,Adv.i/b M/s. Thakordas and Madgavkar A.Ghosh,Adv.-R1, None for R2
A/W	SEBI Appeal	433/2018	Kuber Securities Ltd. Vs. SEBI and Anr.	N.Merchant,Adv.i/b M/s. Thakordas and Madgavkar A.Ghosh,Adv.-R1, None for R2
A/W	SEBI Appeal	487/2018	Subhash and Co. Vs. SEBI and Anr.	Neerav Merchant,Adv. i/b Thakordas and Madgavkar A.Ghosh, Adv. i/b The Law Point-R1,None-R2
A/W	SEBI Appeal	298/2019	M/s. C.R. Jain and Co. Vs. SEBI and Anr.	Bharat Merchant,Adv.i/b M/sThakordas and Madgavkar Kumar Desai,Adv. i/b ELP
A/W	SEBI Appeal	299/2019	M/s. Virendra Kumar Jain Vs. SEBI and Anr.	Bharat Merchant,Adv.i/b M/sThakordas and Madgavkar Kumar Desai,Adv. i/b ELP
	Misc. Application	804/2021	LNS STOCK HOLDINGS PVT LTD. Vs. SEBI	THAKORDAS MADGAVKAR  The Law Point
(Main Matter Number :SEBI Appeal/0000317/2018)				

**261-ADMDISPOSAL-COURTCODE-DELAYOPENOFFER-AT11.25AM**

4	SEBI Appeal	582/2019	Rishiraj Agarwal and Others Vs. SEBI	Aditya Thakkar, Adv i/b Loknath Mishra,Adv MDP and Partners
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**343-DISPOSAL-COURTCODE-DELAYEDSCNPFUTP-AT11.35 AM**

5	SEBI Appeal	331/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	i/b R V Legal  i/b Khare Legal Chambers
Sub Matter :		Misc. Application/0000339/2020		

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	Misc. Application	339/2020	Adamina Traders Pvt. Ltd.-Delay application Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000331/2020)				
A/W	SEBI Appeal	366/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal Khare Legal Chambers
Sub Matter : Misc. Application/0000374/2020				
	Misc. Application	374/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000366/2020)				
<b><u>230-DISPOSAL-COURTCODE-DIRECTORPANCARD-AT 11.50 AM</u></b>				
6	SEBI Appeal	424/2020	Chandrasen Bhise Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Shyam Mehta, Senior Advocate
Sub Matter : Misc. Application/0000417/2020				
Sub Matter : Misc. Application/0000486/2020				
Sub Matter : Misc. Application/0000556/2021				
	Misc. Application	417/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	Ms. Shradha Achliya, Adv i/bJinal Garasia,Advocate
(Main Matter Number :SEBI Appeal/0000424/2020)				
	Misc. Application	486/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000424/2020)				
	Misc. Application	556/2021	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000424/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>327-ADMDISPOSAL-COURTCODE-BULKDEALS-AT11.55A.M.</u></b>				
7	SEBI Appeal	525/2020	BDS Share Brokers Pvt. Ltd. Vs. SEBI	Mr. Nithish Bangera, PCS i/b Vidhii Partners
<b><u>265-ADMDISPOSAL-COURTCODE-EXPARTEREVOKE-AT12.05 PM</u></b>				
8	IRDA Appeal	1/2021	Confiance International Reinsurance Broker LLC Anr Vs. IRDA	Mr. Amrut Joshi, Advocate Mr. Mustafa Doctor, Senior Advocate
<b><u>534-ADMDISPOSAL-COURTCODE-PFUTPNGFL-AT 12.15 PM</u></b>				
9	Misc. Application	420/2021	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000343/2021)				
	SEBI Appeal	343/2021	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter : Misc. Application/0000420/2021				
A/W	SEBI Appeal	344/2021	Raj Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	345/2021	Adinath Shares and Commodities Pvt. Ltd Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	346/2021	Success Vyapar Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	347/2021	Ananth Fin Consultancy Pvt. Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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A/W	SEBI Appeal	348/2021	Rishi Kant Awasthi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	349/2021	Kamta Prasad Pandey Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	350/2021	MHDS Stone Edge P Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	351/2021	Santosh Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	352/2021	Rita Jain Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

**93-PARTHEARD-COURTCODE-TBTIP-AT 12.20 P.M**

१७	SEBI Appeal	184/2019 ( /0000 )	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates  Mustafa Doctor,Sr. Adv. i/b The Law Point
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Sub Matter : Misc. Application/0000777/2021

Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
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(Main Matter Number :SEBI Appeal/0000331/2019)

Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
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(Main Matter Number :SEBI Appeal/0000333/2019)

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	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI (Main Matter Number :SEBI Appeal/0000336/2019)	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
<b>A/W</b>	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
	Sub Matter :	Misc. Application/0000250/2019		
<b>A/W</b>	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners  Rafique Dada, Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000257/2019		
<b>A/W</b>	SEBI Appeal	336/2019 ( /0000 )	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000298/2019		
<b>A/W</b>	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate  Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000184/2019)	PARINAM LAW ASSOCIATES LAW POINT